

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 50 OF 2019 &
IA NO. 211 OF 2019

Dated : 19th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Adani Power Maharashtra Limited **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shri Venkatesh
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-2

Mr. Anup Jain
Ms. S. Rama for R-3

Mr. Divyanshu Bhatt
Ms. Harneet Kaur for R-4

ORDER

List the matter for hearing on **26.11.2019.**

Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson